

(b) Does not arise.

(c) Science and Technology (S&T) have been given significant support since Independence. This may be seen from the steady increase in the total expenditure (Plan+Non—Plan) on S&T from Rs. 20 crores in the First Plan to Rs. 3716 crores in the Sixth Plan—Rs. 2064 crores and Non-Plan Rs. 1652 crores). Research and Development expenditure in the country as a percentage of GNP is higher than almost all the developing countries with one or two exceptions like the Republic of Korea. For the Seventh Plan, the allocations are of the order of Rs. 7535 crores consisting of Rs. 4398 crores under Plan and Rs. 3137 crores under Non-Plan (estimated). It may, therefore, be noted that efforts have been made to step up allocations for the S&T sector within the framework of available national resources.

#### **Arrest of Spies in Jammu and Kashmir**

\*95. SHRI C. MADHAV REDDI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that three persons operating as spies were arrested recently by the security forces in the border district of Rajouri in Jammu and Kashmir ;

(b) if so, whether any action has been taken by the Government to check spying activities by Pakistani nationals in Jammu and Kashmir ; and

(c) if so, the details thereof ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) to (c). According to the information available, 3 persons were arrested by Jammu & Kashmir Police in Rajouri sector between May 31 and June 4, 1986 for their trans-border activities.

Security agencies have been exercising utmost vigilance to detect, unearth and neutralise espionage and other anti-national activities.

#### **Memorandum of Understanding Relating to Mizo Problem**

\*96. PROF. MADHU DANDAVATE :  
SHRI INDRAJIT GUPTA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the salient features of the Memorandum of Understanding recently signed by Shri Laldenga with the representatives of the Union Home Ministry to solve the long outstanding Mizo problem ;

(b) whether the process of its implementation has started ;

(c) if so, whether there are any difficulties in implementing any part of the Memorandum ; and

(d) how these difficulties are proposed to be overcome ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) A Copy of the Memorandum of Settlement on Mizoram has been laid on the Table of the House on the 21st July, 1986.

(b) Yes, Sir.

(c) So far there has been none.

(d) Does not arise.

#### **Escape of Khalistani Protagonists from Palam Airport**

\*97. SHRI PRAKASH V. PATIL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the news item appearing in the 'Hindustan Times' dated 27 June, 1986 about three Khalistani protagonists escaped from Delhi Airport in October, 1985 ;

(b) whether involvement of any officials has been found in this escape ;

(c) whether the matter has been investigated and if so, the action taken in pursuance of the results of the investigation ; and

(d) the number of details of instances of similar escapes during the preceding one year and the steps taken to prevent their recurrence ?